NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2016

NAME OF THE PETITIONER(S)

: Travancore Solvents & Oils

NAME OF THE RESPONDENT(S)

: M/s Kerala Chamber of Commerce & Industry & 5 Ors

UNDER SECTION

1.

: 241,242,242 (4)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. Gowtham Kumar Connect for R1,2,3,446 Kh Kkn B. Dhanaraj - Coh Applicant - A Danaraj.

T. K. Bher kal

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ORDER

Counsel for the petitioner present. Counsel for R1 to R4 & R6 and counsel for R5 are present. Counsel for R1 to R4 and R6 submitted his argument regarding the status of the assets of R1 company and prayed a week's time for filing counter in the CA. He also undertakes that they will not make any transfer or alienate the unencumbered properties. The submissions of the respondent counsel is recorded. In view of the submissions, time is extended at his request to file counter and furnish a copy of the same to the other side prior to the next date of hearing. Put up on 05.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)